

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No. 16**  
**CP (IB) No.47/BB/2020**

**IN THE MATTER OF:**

Sri Jayaram

... Petitioner

v.

M/s. Golden Gate Properties Ltd

... Respondent

**Order Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.47/BB/2020 is adjourned to 11.09.2021.

  
BY ORDER  
(COURT OFFICER)

Brunda